

OFFICE OF THE DISTRICT & SESSIONS JUDGE, NALANDA

ORDER NO. 42. / 2021

As directed by the Hon'ble Court, considering recent spurt in covid-19 positive cases, all courts in Biharsharif and Hilsa would run only through virtual/online mode till further order.

Litigants and outsiders would not be allowed to enter into the court campus. Ld advocates are requested to enter into the campus for court hearing purpose wherein so required in designated studio based virtual court room only. All filing would be accepted through online/ virtual mode only.

This order would come into effect immediately till further order or as and when further directed by the Hon'ble Court.

All the Judicial officers, advocates and employees are directed to follow the guidelines issued by the government regarding prevention of pandemic.

Inform all concerned


(Dr. Ramesh Chandra Dwivedi)
District & Sessions Judge, Nalanda